

Declaration of Assets and Llabilities

Year. 24.	25	
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1, Md Nichat Akhtar, son/daughter/wife or late) Md Akhtar Husain
aged 57 years, belonging to Bihar Legislative Assembly. Patna
service and presently working as Book Attendant

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependents*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Harten Land

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18/2/25

Sr.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependent-2 Name	Dependant-3 Etc. Name
(1)	Cash	55000/	25000/	A STATE OF THE STA		
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	1,45,144/	3,50,000/.			
(111)	Bonds, Debentures and Shares in companies	*	7			
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	*				
(v)	Motor Vehicles (details of make, etc.)	SANTRO (2010) Activa		45,443		The Alle Statement of the Later
(vi)	Jewellery (give details of weight and value)	Х	25. Gram Guld	Section 20 Section 2	and the same of th	
(vii)	Other assets, such as values of claims / interests	×			stock market s	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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Details of Immovable assets B.

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr. No.	Description	Self	Spouse Name(S)	Dependent-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	2.Acre	X			and the second s
(II)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	X	*			
(III)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	7	4			
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market yalue	2 BHK 925, Road Hard Sec	RNO10 Pon Naga Har-2 F	r Shulwari Sl	ruif patno	
(v)	Others (such as interest in property)	X				

I give herein below the details of my liabilities / overdues to public financial (2) institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding a	
(a)	(i) Loans from Banks	7		
	(II) Loans from financial institutions	LIC Housing Contol	2000000/-	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	*	X	
	(b) dues to departments dealing with supply of water	X	X	
	(c) dues to departments dealing with supply of electricity	, ·	~	

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	(d) dues to departments dealing with telephones	X	*
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	*	*
	(f) Other dues, If any	X ^	×
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	BCTPAGIISL	×
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	X	^
	(III) Sales Tax (Only in case of proprietary business]	*	*
	(iv) Property Tax	The state of the s	- And the state of

Personal Detail PTS/BLA- 1339 GPF/CPF/PRAN No. (M/F) Gender . -(DD/MM/YYYY) 9 7 6 Date of Birth 0 8 C Class/Group (A/8/C) Bihar Legislative Assembly Patna Cadre (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.) Bhagalpus Home District I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Md Nuhat Akkfus

Name of Employee: MR.NLSHA.T., A.KH.TAR

Designation: Book Attendant.....

Department: Bitas legislative Assembly

Note:

Place: Patna....

Date: 11/2/2025.

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.